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ITEM NO.9

COURT NO.11

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).25848/2011

(From the judgement and order dated 09/05/2011 in SBCSA No.207/2001
of The HIGH COURT OF RAJASTHAN AT JODHPUR)

NOOR MOHAMMED

Petitioner(s)

VERSUS

JETHA NAND & ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim
relief)

Date: 02/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN
HON'BLE MR. JUSTICE DIPAK MISRA

For Petitioner(s)

Mr. H.D. Thanvi,Adv.

Ms. Preeti Thanvi,Adv.

Mr. Sarad Kumar Singhania,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 04.01.2013.

In the meantime, Registry is directed to contact the
Registrar General of the Rajasthan High Court regarding progress
of S.B. Civil Second Appeal No.207/2001.

| (NARENDRA PRASAD)

| COURT MASTER

| | (RENUKA SADANA)

| | COURT MASTER